

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2516
ANSWERED ON:18.03.2005
NON-AUDIT OF ACCOUNTS OF AUTONOMOUS BODIES
Jha Shri Raghunath

Will the Minister of FINANCE be pleased to state:

to the reply given to USQ No.544 dated 03.12.2004 regarding non-audit of accounts of autonomous bodies and state:

- (a) whether the information has since been collected;
- (b) if so, the details thereof and action taken thereon;
- (c) if not, the reasons for the delay in the collection of the information; and
- (d) the time by which the information will be collected?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a)&(b): The requisite information have been received from 41 Ministries/Departments and is awaited from 30 Ministries/Departments.

(c)&(d): The reason for delay is that the information is not maintained centrally and has to be collected from all the Ministries/Departments.